

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 74

Dated Guwahati, the 29th September, 2022.

Pursuant to the Resolution adopted in the Full Court Meeting dated 13.09.2008, the office hours at Principal Seat of the Gauhati High Court will be from 10:00 A.M. to 4:30 P.M. on all working days from 1st November, 2022 to 31st March, 2023.

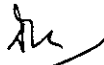
By Order,
Sd/- Gautam Baruah
REGISTRAR GENERAL

Memo No. HC.III-07/2015/4612/G, Dated: 29th September, 2022.

Copy to:

- 1) The Registrar (Vig./Judl./Admn./Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
- 7) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 8) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 9) The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 10) The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
- 11) The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court*
- 12) The Court Manager, Gauhati High Court, Guwahati.
- 13) The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
- 14) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 15) The Court Officer, Nos. I & II, Gauhati High Court, Guwahati.
- 16) The Chief Security Officer, Gauhati High Court, Guwahati.
- 17) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 18) Notice Boards (New Block & Old Block), Gauhati High Court, Guwahati.


REGISTRAR GENERAL


29/09/2022